

JUSTICE (RETD.) R.M. LODHA COMMITTEE

(IN THE MATTER OF PACL LIMITED)

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN MEDAK, TELANGANA

Corrigendum No. 1 to the Tender Document For E-Auction- Sale of Properties in Medak

(Tender Document No. JRMLC/TELA/MED)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction- Sale of Properties in Medak, Telangana dated 5<sup>th</sup> December, 2025, issued by Justice (Retd.) R. M. Lodha Committee:

1. Clause 2.10 Online Bidding , point (V)

A manual (“Bidder’s Manual”) has been uploaded on the website of the E-Auction Service Provider at <https://www.bankeauctions.com> **to be read as**

*A manual (“Bidder’s Manual”) has been uploaded on the website of the E-Auction Service Provider at [www.bankeauctionwizard.com](http://www.bankeauctionwizard.com)*

2. Annexure 1: Description of Properties

The below table is an indicative summary of the Properties that are being put up for e-auction under this Tender Document. The information set out below (as well as in the documents relating to the Properties made available on <https://www.bankeauctions.com> and <https://sebipaclproperties.com>) **to be read as**

*The below table is an indicative summary of the Properties that are being put up for e-auction under this Tender Document. The information set out below (as well as in the documents relating to the Properties made available on [www.bankeauctionwizard.com](http://www.bankeauctionwizard.com) and <https://sebipaclproperties.com>)*